

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-321/ND/2020
IA/1908/ND/2020

IN THE MATTER OF:

Jayna Traders Pvt Ltd

Vs

Calzini Fashions Ltd

....Applicant

....Respondent

SECTION

U/s. 9 of IBC,2016

Order delivered on 19.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

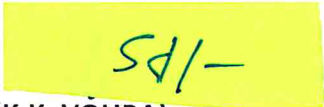
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Matter has been adjourned on 21.04.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)